# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

### **LOK SABHA**

# **UNSTARRED QUESTION NO. 776**

ANSWERED ON 04.12.2025

## FILLING OF POSTS IN NATIONAL DAM SAFETY AUTHORITY

776. SMT. SATABDI ROY:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that out of eighty-five posts sanctioned for the National Dam Safety Authority, only thirty-two posts are filled mainly on deputation;
- (b) if so, the reasons for the continued shortfall in staffing and the time-bound plan to fill all sanctioned posts; and
- (c) whether it is a fact that a fragmented approach to planning and inadequate inter-State collaboration are impeding comprehensive flood management and if so, the details thereof and the action proposed to be taken by the Government in this regard?

### **ANSWER**

### THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) National Dam Safety Authority (NDSA) has a total of 85 sanctioned posts in Group 'A' and Group 'B', of which 6 belong to the Chairman and Members (5). The positions of Chairman and five Members have already been filled. Further, there are 65 technical posts across various grades (Director and below level), to be manned by officers of the Central Water Engineering Service (CWES), against which 10 CWES officers have joined on deputation, and 4 more have recently been selected for appointment.

In addition, 14 posts have been encadred into the Central Secretariat Service (CSS), of which 11 are currently filled. In all, 27 posts have been filled so far in the NDSA.

NDSA is a newly created organization established under the provisions of the Dam Safety Act, 2021. To fill the remaining technical posts across various grades, the NDSA issued a vacancy circular on 04.11.2025.

(c) Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas. Integrated flood approach aims at adopting judicious mix of structural and non-structural measures to provide a reasonable degree of protection against flood damages at economic cost.

Ministry of Jal Shakti has continuously impressed upon the States the need to adopt flood plain zoning approach as a non-structural measure of flood management in the country. In order to enable States to undertake scientific assessment of flood plains and its zoning as a non-structural measure of flood mitigation, a technical guideline on Flood Plain Zoning have been prepared and circulated to the States/UTs in August, 2025 by Ministry of Jal Shakti.

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